

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH.

M.A. No.3052/2000
R.A. No.418/2000
in
O.A. No.1896/2000

Dated: 20-12-2000

ANAND PRAKASH Vs. U.O.I. & ANR.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN.

HON'BLE SHRI M.P. SINGH, MEMBER (A)

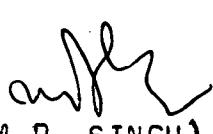
ORDER (BY CIRCULATION)

M.A. No.3052/2000 which seeks condonation of delay in filing review application is allowed and the delay in preferring the R.A. is condoned.

Original application has been decided on merits after considering the facts as also material brought to our notice. No case is made out to seek review. In the circumstances the review application is rejected by circulation.


(ASHOK AGARWAL)

CHAIRMAN


(M.P. SINGH)

MEMBER (A)